

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

15) C.P. (IB)/60(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: Sanjay Pagrani alias Raju Pagrani Proprietor of  
Multifragrances SL.

V/s

U.S. HOSPITALITY PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
31.10.2022.

Sd/-

ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-

H. V. SUBBA RAO  
Member (Judicial)

/P/